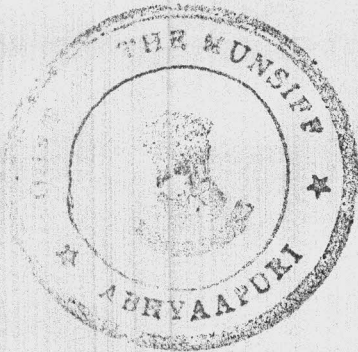


HIGH COURT FORM NO. (J) 2**Heading of Judgment in Original Suit****IN THE COURT OF THE MUNSIFF, NORTH SALMARA, ABHAYAPURI****Present : Sri A.J. Baishya, AJS**This 24th day of June, 2013Title/Money Suit No. 03 of 2002**Md. Hamiruddin Sheikh & Ors.....Plaintiff(s)****Vs****Iman Ali.....Defendent(s)**This Suit is coming on for final hearing on 12th day of June /2013

in the presence of

Mr. H. Ali, Ld. Adv.....Advocate(s) for the Plaintiff(s)**AND****Mr. D.C. Nath, Ld. AdvAdvocate(s) for the Defendant(s)****Mr. G.Choudhury, Ld. Adv**And having stood consideration to this 24th June /2013 the Court delivered the following Judgment:

North Salmara, Abhayapuri
Munsiff

